



PUBLISHED BY AUTHORITY

No. 34

CUTTACK, FRIDAY, AUGUST 25, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court.

Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers CorpsDEPARTMENT OF SUPPLY AND TRANSPORT  
NOTIFICATIONS*The 16th August 1944*

No. 14348-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor  
C. S. JHA  
Secretary to Government

*Bombay, 12th July 1944*

No. 1/2(58)/44-CG(CS).—In pursuance of section 9 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I hereby authorise all manufacturers, accredited distributing agents or dealers in "Indian Malt Whisky"—

(a) to refuse to sell Indian Malt Whisky to any person who is not one of their old and genuine customers ;

(b) to refuse to sell Indian Malt Whisky to any person, so long as they have not met the rationed demand of their old and regular customers and for the purpose of meeting such rationed demand they shall divide the stocks in their possession at any given time into twelve equal weekly lots and any surplus remaining in any week after meeting the rationed demand of the old and regular customers shall be made available to other genuine customers in quantities not exceeding a bottle at a time ; and

(c) to refuse to sell to any person who does not offer in exchange an equivalent number of empty bottles of a type similar to those in which the Indian-made foreign spirits to be sold are bottled.

*Bombay, 12th July 1944*

No. 1/2(72)/44-CG(CS).—Whereas it has been represented to me by dealers in imported Electro Depositing Materials and Equipment that the addition to landed cost allowed by the normal trade practice in force on the 31st August 1939 exceeded 20 per cent thereof:

It is hereby notified for public information that, in accordance with the proviso to sub-section (2) of section 6 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943) and with reference to clause (b) of the said sub-section, I have sanctioned an addition of 33½ per cent to landed cost of the following Electro Depositing Materials and Equipment:—

- (1) All types of polishing bobs, brushes and mops
- (2) All classes of polishing compositions
- (3) All types of scratch brushes
- (4) All types of plating salts, including salts for plating of Nickel, Tin, Zinc, Copper, Chromium and Cadmium.

*Bombay, 22nd July 1944*

No. 1/2(28)/44-CG(CS).—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXXV of 1943) and in supersession of this Office notification No. 1/2(28)/44-CG(CS), dated the 4th April 1944, I hereby direct all producers of and dealers in electric bulbs, to mark electric bulbs exposed or intended for sale with the sale

prices, or where the marking is not feasible, to exhibit on the premises a price-list showing correct controlled selling prices as fixed by the Central Government under the Department of Industries and Civil Supplies notification No. 1/2(27)/44-CG(CS), dated the 22nd July 1944, within 7 days of the publication of this order in the official Gazette, subject to the following conditions:—

(1) Prices once marked shall not be raised except with the previous consent of the Controller-General of Civil Supplies.

(2) No sale shall be refused, if a purchaser is willing to purchase an article at the price marked, unless the dealer has good reasons to believe that the purchaser is wanting to purchase the article for sale; or unless the quantity demanded is in excess of that to which the purchaser is entitled in accordance with any quota or ration which may have been fixed by the appropriate Government authority in respect of that article.

(3) The prices will be marked in blue-black ink if the article is of Indian manufacture, and in red ink if the article is of foreign manufacture.

(4) This order shall be displayed in a prominent place in the shop.

(5) Producers shall print the retail selling price on the carton in respect of all bulbs leaving their godowns on or after the 1st September 1944.

*Bombay, 22nd July 1944*

No. 1/2(67)/44-CG(CS).—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I call upon all dealers in Toilet articles, wholesalers and retailers, to exhibit a price-list at a prominent place in the shop showing clearly the wholesale and retail selling prices as fixed by the Central Government under notification No. 1/2(66)/44-CG(CS), dated the 22nd July 1944, subject to the following conditions:—

(1) Prices shall be written legibly in English or the local language of the district ; and

(2) The price-list will be shown to any purchaser who makes enquiry about the correct selling prices.

*Bombay, 22nd July 1944*

No. 1/2(71)/44-CG(CS).—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I call upon all dealers in 'European types of vegetable seeds acclimatised in India', to exhibit a price-list at a prominent place in the shop showing clearly the retail selling prices as fixed by the Central Government under Department of Industries and Civil Supplies notification No. 1/2(70)/44-CG(CS), dated the 22nd July 1944, subject to the following conditions:—

(1) Prices shall be written legibly in English or in the local language of the district ; and

(2) The price-list will be shown to any purchaser who makes enquiry about the correct selling prices.

C. C. DESAI

Controller-General of Civil Supplies

Bombay, 22nd July 1944

No. 1/2(63)/44-CG(CS).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), the Central Government is pleased to fix as follows the maximum prices both wholesale and retail which may be charged by a dealer in respect of the Toilet articles mentioned below :—

Serial No.	Description	Size	Importer's price per dozen.		Port wholesaler's issue price per dozen.		Port retailer's issue price per unit.		Up-country wholesaler's issue price per dozen.		Up-country retailer's issue price per unit.						
			Rs.	A. P.	Rs.	A. P.	Rs.	A. P.	Rs.	A. P.	Rs.	A. P.					
<b>PART I</b>																	
<i>Face Creams and Lotions</i>																	
1	"Anne French" Cleansing Milk	Large	28	0	0	31	0	0	3	2	0	33	0	0	3	5	0
		Small	13	0	0	14	8	0	1	7	0	15	0	0	1	8	0
2	Coty Foundation Cream		29	0	0	32	0	0	3	3	0	33	8	0	3	6	0
3	Hazeline Cream		14	8	0	16	0	0	1	10	0	20	8	0	1	12	0
	Hazeline Snow		14	8	0	16	0	0	1	10	0	20	8	0	1	12	0
4	Hinds Cream	Large	19	4	0	21	4	0	2	3	0	22	12	0	2	4	0
		Medium	9	12	0	10	8	0	1	2	0	11	4	0	1	2	0
		Small	4	12	0	5	4	0	0	9	0	5	12	0	0	9	0
5	Larcia Lotion	Large	30	0	0	33	4	0	3	5	0	35	0	0	3	9	0
		Small	15	0	0	16	8	0	1	11	0	17	8	0	1	13	0
6	Lavender Cold Cream	No. 1063	16	4	0	18	0	0	1	13	0	19	0	0	1	15	0
7	Melcolized Wax	Small	18	0	0	20	0	0	2	0	0	21	0	0	2	3	0
8	Mitcham Cold Cream		14	12	0	16	4	0	1	10	0	17	0	0	1	11	0
9	Phillips Cleansing Cream	Large	24	0	0	26	12	0	2	11	0	28	0	0	2	14	0
		Medium	14	8	0	16	0	0	1	10	0	17	0	0	1	11	0
10	Phillips Texture Cream	Large	23	12	0	26	4	0	2	10	0	27	12	0	2	13	0
		Medium	14	8	0	16	0	0	1	10	0	17	0	0	1	11	0
11	Pompeian Cold Cream	Small jars	4	0	0	4	8	0	0	7	0	4	12	0	0	8	0
12	Ponds Cream	Large	24	0	0	26	8	0	2	10	0	28	0	0	2	14	0
		Medium	12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
		Small	6	0	0	6	12	0	0	11	0	7	0	0	0	12	0
13	Stillman's Freckle Cream (U. S. A.)		12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
14	Stillman's Bleach Cream (U. S. A.)		12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
15	Stillman's Freckle Cream (Canada)		16	12	0	19	0	0	1	14	0	19	12	0	2	0	0
16	Stillman's Bleach Cream (Canada)		16	12	0	19	0	0	1	14	0	19	12	0	2	0	0
17	Tokalon Vanishing Skin Food		9	4	9	10	4	0	1	0	0	10	12	0	1	1	0
18	Ven Yusa Cream		14	8	0	16	0	0	1	10	0	17	0	0	1	11	0
19	*Hazeline Cream	Small tube							0	13	0				0	13	0
		Large tube							1	8	0				1	8	0
		2 oz. glass Jar							1	8	0				1	8	0
		2 oz. glass Jar							1	8	0				1	8	0
20	*Hazeline Snow								1	14	0				1	14	0
21	*Oatine Cream								1	14	0				1	14	0
22	*Oatine Snow		16	8	0	18	12	0	1	14	0	18	12	0	1	14	0
23	*Eau-de-Cologne (of Fazalbhoy Ltd.)	4 oz. pkt.	16	8	0	18	12	0	4	0	0	18	12	0	4	0	0
<i>Face Powders</i>																	
24	Evening in Paris Face powder	Large	18	8	0	20	8	0	2	1	0	21	12	0	2	3	0
		Small	11	8	0	12	8	0	1	4	0	13	4	0	1	6	0
25	J. J. Baby Powder	Large	20	8	0	22	8	0	2	4	0	23	12	0	2	6	0
		Small	10	12	0	12	0	0	1	4	0	12	8	0	1	5	0
26	J. J. Baby Prickly Heat powder		13	0	0	14	4	0	1	7	0	15	0	0	1	8	0
27	Lavender Talcum Powder	No. 109	10	12	0	11	12	0	1	4	0	12	8	0	1	5	0
	Lavender Talcum Powder	No. 1061	16	4	0	18	0	0	1	13	0	19	0	0	1	15	0
	Lavender Talcum Face Powder	No. 1060	18	12	0	20	12	0	2	2	0	22	0	0	2	4	0
28	Mitcham Face Powder		17	0	0	18	12	0	1	14	0	19	12	0	2	0	0
	Mitcham Talcum Powder		9	12	0	10	12	0	1	1	0	11	8	0	1	2	0
	Mitcham Sachets		5	0	0	5	8	0	0	9	0	5	12	0	0	9	0
29	Pompeian Face Powder	Large	15	4	0	17	0	0	1	11	0	18	0	0	1	13	0
		Medium	8	0	0	8	12	0	0	14	0	9	4	0	0	15	0
		Small	4	0	0	4	8	0	0	7	0	4	12	0	0	8	0
30	Ponds Powder	Large	18	0	0	20	0	0	2	0	0	21	0	0	2	3	0
		Medium	9	12	0	10	12	0	1	2	0	11	4	0	1	3	0
		Small	5	8	0	6	0	0	0	10	0	6	4	0	0	11	0
31	Tokalon Powder		9	4	0	10	4	0	1	0	0	10	12	0	1	1	0
32	Zambuk Toilet Powder		14	4	0	15	12	0	1	10	0	16	8	0	1	11	0
33	Coty Face Powder		17	4	0	19	0	0	1	15	0	20	0	0	2	1	0
34	Cuticura Talcum Powder	Guest Size	6	0	0	6	12	0	0	11	0	7	0	0	0	11	0
	Cuticura Talcum Powder	Regular Size	11	0	0	12	4	0	1	4	0	13	0	0	1	5	0
<i>Hair Oils, Creams, Brilliantine and Hair Dyes</i>																	
35	Anzora Cream	Large	30	0	0	33	4	0	8	5	0	35	0	0	3	9	0
		Small	18	0	0	20	0	0	2	0	0	21	0	0	2	8	0
36	Anzora Viola Cream	Large	80	0	0	83	4	0	8	5	0	35	0	0	3	9	0
		Small	18	0	0	20	0	0	2	0	0	21	0	0	2	8	0
37	Bryl-Cream	4 oz. bottle	9	4	0	10	0	0	1	0	0	10	12	0	1	1	0
		6 oz. bottle	12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
		9 oz. bottle	15	12	0	17	4	0	1	12	0	18	4	0	1	14	0
		15 oz. bottle	23	12	0	26	4	0	2	10	0	27	12	0	2	12	0
		Small jars	12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
		Large jars	20	4	0	22	4	0	2	4	0	23	8	0	2	6	0
38	Dakin Hair Dye		24	0	0	26	8	0	2	10	0	28	0	0	2	14	0
39	Danderine	Large 10 oz.	36	8	0	40	4	0	4	1	0	42	8	0	4	5	0
		Medium 5 oz.	21	12	0	24	4	0	2	7	0	25	8	0	2	10	0
		Small 2½ oz.	13	0	0	14	4	0	7	1	0	15	4	0	1	9	0
40	Lanacol Hair Cream		27	8	0	30	4	0	3	1	0	32	0	0	3	4	0
41	Glostora		18	4	0	20	0	0	2	0	0	21	4	0	2	2	0
42	E. W. Hena Brilliantine	Large	21	12	0	24	4	0	2	7	0	25	4	0	2	9	0
		Small	12	0	0	13	4	0	1	5	0	14	0	0	1	7	0
43	Macassar Oil		6	0	0	39	12	0	4	0	0	42	0	0	4	6	0
44	Mrs. Allens Hair Restorer		42	12	0	47	4	0	4	12	0	50	0	0	5	1	0
45	Orlex Compound		18	8	0	20	8	0	2	1	0	21	12	0	2	3	0
46	Page Barker Lotion		24	12	0	27	4	0	2	12	0	23	12	0	2	15	0
47	T. B. P. Hair Tonic	Large	40	12	0	45	0	0	4	9	0	47	12	0	4	13	0
		Small	21	4	0	23	4	0	2	5	0	24	12	0	2	7	0
48	Amami Wave set	Large	11	12	0	13	0	0	1	5	0	13	12	0	1	7	0
		Small	4	12	0	5	4	0	0	8	0	5	8	0	0	9	0
49	Silvikrin Pure		58	8	0	64	12	0	6	8	0	68	8	0	6	14	0
	Silvikrin Lotion	No. 104	16	4	0	18	0	0	1	13	0	19	0	0	1	15	0
		No. 105	5	0	0	38	12										

1	2	3	4	5	6	7	8		
<i>Tooth Paste and Tooth Powder</i>			Rs. A. P. Rs. A. P. Rs. A. P. Rs. A. P. Rs. A. P.						
50	Colax Tooth Powder ..	..	..	Large	16 4 0	18 0 0	1 13 0	19 0 0	1 15 0
				Small	8 12 0	9 12 0	1 0 0	10 4 0	1 1 0
51	Dentinol ..	..	..		30 4 0	33 8 0	3 6 0	35 8 0	3 9 0
52	Enoline Dentifrice ..	..	..		5 12 0	6 4 0	0 10 0	6 12 0	0 11 0
53	Eucryle Powder ..	..	..	Large	11 8 0	12 8 0	1 4 0	13 4 0	1 6 0
				Small	7 4 0	8 0 0	0 13 0	8 8 0	0 14 0
54	Euthymol Tooth Paste ..	..	..	3 oz.	10 8 0	11 8 0	1 3 0	12 4 0	1 4 0
55	Forhans Tooth Paste ..	..	..		16 12 0	18 8 0	1 14 0	19 12 0	2 0 0
56	Genoza Tooth Paste ..	..	..	Large	15 0 0	16 12 0	1 11 0	17 8 0	1 12 0
57	Linigri Tooth Pricks ..	..	..	25's	8 8 0	9 8 0	0 15 0	9 12 0	1 0 0
				100's	22 12 0	25 4 0	2 9 0	26 12 0	2 11 0
58	Lis'erine Tooth Paste ..	..	..		13 4 0	14 8 0	1 11 0	15 8 0	1 11 0
59	Macleans Tooth Paste ..	..	..	Large	8 8 0	9 8 0	0 15 0	10 0 0	1 0 0
60	Nicta Tooth Paste ..	..	..	Large	8 8 0	9 8 0	0 15 0	9 12 0	1 0 0
61	Pepsodent Tooth Paste ..	..	..	Large	12 12 0	14 0 0	1 7 0	15 0 0	1 8 0
				Medium	8 4 0	9 0 0	0 15 0	9 8 0	0 15 0
62	Phillips Milk of Magnesia Tooth Paste (U. S. A.) ..	..	..	Large	16 0 0	17 8 0	1 12 0	18 8 0	1 14 0
				Medium	8 8 0	9 8 0	0 15 0	10 0 0	1 0 0
63	Phillips Magnesia Tooth Paste (S. Africa) ..	..	..	Medium	9 0 0	10 0 0	1 0 0	10 8 0	1 1 0
64	Sanogyl Tooth Paste ..	..	..		24 4 0	26 12 0	2 12 0	28 12 0	2 14 0
65	Selto Dental Salt ..	..	..		14 4 0	15 8 0	1 9 0	16 8 0	1 11 0
66	Selto Dental Refil ..	..	..		10 0 0	11 0 0	1 2 0	11 8 0	1 3 0
67	T. C. P. Tooth Paste ..	..	..		15 0 0	16 8 0	1 11 0	17 8 0	1 13 0
68	Vistic Dental Plate Powder ..	..	..	Large	32 8 0	35 12 0	3 10 0	37 12 0	3 13 0
				Small	15 12 0	17 4 0	1 12 0	18 4 0	1 14 0
<i>Shampoos</i>									
69	Amami Liquid Pine Tar Shampoo ..	..	..		4 8 0	5 0 0	0 8 0	5 4 0	0 9 0
	Amami Liquid Soapless Shampoo ..	..	..		5 0 0	5 8 0	0 9 0	5 12 0	0 9 0
	Amami Shampoo Powder ..	..	..	No. 12	4 8 0	5 0 0	0 8 0	5 4 0	0 9 0
70	Camiltone Rinse ..	..	..	8's packets	12 0 0	13 4 0	1 5 0	14 0 0	1 7 0
	Camiltone Rinses ..	..	..		8 8 0	9 8 0	0 15 0	10 0 0	1 0 0
71	Drene Shampoo ..	..	..	Large	26 8 0	29 4 0	2 15 0	30 12 0	3 2 0
				Medium	15 4 0	17 0 0	1 11 0	18 0 0	1 13 0
				Small	5 4 0	5 12 0	0 9 0	6 10 0	0 10 0
72	Watkins Mulsified Coconut Oil Shampoo ..	..	..	Large 9 oz.	34 12 0	38 4 0	3 14 0	40 8 0	4 2 0
				Medium 4 oz.	17 4 0	19 0 0	1 15 0	20 0 0	2 1 0
				Small 3/4 oz.	5 0 0	5 8 0	0 9 0	5 12 0	0 9 0
<i>Deodorants and Depilatories</i>									
73	Alexandara Punic Stone ..	..	..		7 12 0	8 12 0	0 14 0	9 4 0	0 15 0
74	Mum ..	..	..	Large	26 0 0	28 8 0	2 14 0	30 4 0	3 2 0
				Small	14 4 0	17 0 0	1 11 0	18 0 0	1 13 0
75	Veet Cream ..	..	..	Medium	10 4 0	11 8 0	1 2 0	12 0 0	1 4 0
<i>Sanitary Towels</i>									
76	Lillia Sanitary Towel ..	..	..		16 12 0	18 8 0	1 14 0	19 12 0	2 0 0
77	Mo ess Sanitary Towel ..	..	..		15 12 0	17 4 0	1 12 0	18 4 0	1 14 0
78	Tampax Sanitary Towel ..	..	..		11 8 0	12 8 0	1 4 0	13 4 0	1 6 0
79	Sonthall Sanitary Towels ..	..	..	Size 1	13 8 0	15 0 0	1 8 0	15 12 0	1 10 0
				Size 2	17 8 0	19 4 0	1 15 0	20 4 0	2 1 0
				Size 3	23 0 0	25 4 0	2 9 0	26 12 0	2 11 0
<i>Shaving Soap and Creams</i>									
80	Aqua Velva ..	..	..		25 12 0	28 0 0	2 14 0	30 0 0	3 1 0
81	J. B. William's Reloads ..	..	..		8 0 0	9 0 0	0 15 0	9 8 0	0 15 0
82	J. B. William's Marbelite ..	..	..		11 8 0	12 8 0	1 2 0	12 4 0	1 3 0
<i>Tooth Brushes</i>									
83	Addis Wisdom Tooth Brushes ..	..	..		12 12 0	14 4 0	1 7 0	15 0 0	1 8 0
84	Excelsior Nylon Tooth Brushes ..	..	..		10 8 0	11 8 0	1 3 0	12 4 0	1 4 0
85	Tek Tooth Brush ..	..	..		16 0 0	17 8 0	1 12 0	18 8 0	1 14 0
86	Dr. West's Miracle Tuft Tooth Brush ..	..	..		17 0 0	19 0 0	1 14 0	20 0 0	2 0 0
<i>Lipstick, Rouge and eye make-up</i>									
87	Laleek Wax-a-way ..	..	..		33 12 0	38 0 0	3 12 0	39 4 0	4 0 0
88	Laleek Long Lash ..	..	..		9 12 0	10 12 0	1 2 0	11 4 0	1 3 0

PART II

Serial No.	Description	Size	Importer's issue price per dozen.	Retailer's issue price at port and up-country per unit.	1	2	3	4	5												
13	Erasmic Bouquet Perfume.				Erasmic	Himalaya	Mins	Rs. A. P.	Rs. A. P.												
							1/2 oz.	6 0 0	0 10 0												
							1/4 oz.	12 0 0	1 4 0												
							1 oz.	24 12 0	2 9 0												
								37 8 0	3 14 0												
<p>NOTES :—</p> <p>1. Freight in each case to be paid by the consignee for items specified in Part I above.</p> <p>2. The prices of items of Toilet Articles not specified in the Schedule above will be as under :—</p> <table style="margin-left: auto; margin-right: auto;"> <tr> <td></td> <td>Per cent.</td> </tr> <tr> <td>Importer's issue price ..</td> <td>110</td> </tr> <tr> <td>Port wholesaler's issue price ..</td> <td>122.5</td> </tr> <tr> <td>Port retailer's price to the consumers ..</td> <td>150</td> </tr> <tr> <td>Up-country wholesaler's issue price ..</td> <td>130</td> </tr> <tr> <td>Up-country retailer's price to the consumers ..</td> <td>160</td> </tr> </table> <p>3. Importer's issue price of items notified in Part II of the Schedule are on a freight paid basis, F. O. R. any Railway Station in India subject to item 5 below.</p> <p>4. Port should include Bombay, Calcutta, Madras, Karachi and territory within 100 miles thereof. All other places will be treated as up-country.</p> <p>5. The maximum price, wholesale or retail which a dealer at a hill station specified in the Schedule II attached to the Notification of the Government of India, Department of Industries and Civil Supplies No. F. 22(101) Ap./44, dated the 10th June 1944, may charge in respect of any article mentioned above, may exceed the maximum price thereof by 5 per cent.</p>											Per cent.	Importer's issue price ..	110	Port wholesaler's issue price ..	122.5	Port retailer's price to the consumers ..	150	Up-country wholesaler's issue price ..	130	Up-country retailer's price to the consumers ..	160
	Per cent.																				
Importer's issue price ..	110																				
Port wholesaler's issue price ..	122.5																				
Port retailer's price to the consumers ..	150																				
Up-country wholesaler's issue price ..	130																				
Up-country retailer's price to the consumers ..	160																				
1	Icilma Vanishing Cream ..	..	13 8 0	1 7 0																	
2	Icilma Cold Cream ..	..	13 8 0	1 7 0																	
3	Vinolia Medicated Cream ..	Large	18 0 0	1 14 0																	
		Small	13 8 0	1 7 0																	
4	Erasmic S. B. dusting powder.	..	86 0 0	3 12 0																	
5	Icilma Face Powder ..	Large	13 8 0	1 7 0																	
		Small	6 0 0	0 10 0																	
6	Vinolia Talcum Powder ..	..	13 8 0	1 7 0																	
7	Vinolia Violet powder ..	1/2 lb.	8 0 0	0 13 5																	
8	Atkinsons Hair Oil Assorted.	2 1/2 oz.	12 12 0	1 6 0																	
		4 oz.	16 8 0	1 12 0																	
		7 oz.	27 0 0	2 13 0																	
9	Atkinsons Concrete Brilli-antine.	..	13 8 0	1 7 0																	
10	Gibb's S. R. Tooth Paste	3 oz.	16 12 0	1 12 0																	
		2 oz.	12 0 0	1 4 0																	
11	Gibb's Dentifrice ..	Large	14 8 0	1 7 0																	
		Popular	6 12 0	0 11 0																	
12	Atkinsons Californian Poppy Perfume.	Trial	9 0 0	0 15 0																	
		1/2 oz.	24 12 0	2 9 0																	
		1 oz.	37 8 0	3 14 0																	

Bombay, 29th July 1944

No. 1/2(73)/44-CG(CS).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendments shall be made in the Department of Industries and Civil Supplies notification No. 1/2(29)/44-CG(CS), dated the 8th April 1944, fixing prices of woollen goods:—

(1) In line 3 of the notification, after the words "in respect of" add the word "imported";

(2) In column 5 of the Schedule attached to the notification, against item (b) of serial No. 8, for the figure "18" the figure "28" shall be substituted;

(3) In column 5 of the Schedule, against items (a) and (b) of serial No. 25, the figures "49" and "50" respectively shall be inserted; and

(4) For the existing Note 2 below the Schedule, the following Note shall be substituted; namely:—

"2. So long as a cloth bears the stamping "made in England" at either end, the prices for cloth imported from the United Kingdom will apply. The prices of other imported cloths will be determined on the assumption that the cloths are made elsewhere and, therefore, the prices will be subject to reduction of 40 per cent."

Bombay, 15th July 1944

No. F. 22(26)-CS(C)/43.—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendments shall be made in the Department of Industries and Civil Supplies notification No. F. 22(26)-CS(C)/43, dated the 8th March 1944, namely:—

(1) The words 'A tin of' shall be added before the figure '50' wherever it occurs; and

(2) the words 'A packet of' shall be added before the figures '20' and '10' wherever they occur.

C. C. DESAI

Joint Secy to the Govt. of India

Bombay, 24th July 1944

No. 1/2(75)/44-CG(CS).—In pursuance of section 9 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance XXXV of 1943), I hereby authorise—

(a) any accredited distributor of or authorised dealer in radio sets of a particular make to refuse to sell valves or spare parts of that make if—

(i) the valves or spare parts are required otherwise than for servicing a set of that make; or

(ii) the intending purchaser does not, on a request being made in that behalf, furnish correct information as to the model and serial number of the set for servicing whereof the valves or spare parts are required, and the name of the owner thereof;

(b) any accredited distributor of radio sets of a particular make to refuse to sell valves or spare parts of that make to a person other than an authorised dealer therein or a dealer approved in this behalf by the Controller-General of Civil Supplies;

(c) any retail dealer to refuse to sell a valve or spare part of a radio set unless the intending purchaser returns the valve or spare part in replacement whereof he wishes to purchase the new valve or part.

Bombay, 24th July 1944

No. 1/2(76)/44-CG(CS).—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I call upon all dealers in pure and artificial silk fabrics to exhibit a price-list at a prominent place in the shop showing clearly the retail selling prices as fixed by the Central Government under Department of Industries and Civil Supplies notification No. 1/2(47)/44-CG(CS), dated the 3rd June 1944, subject to the following conditions:—

(1) Prices shall be written legibly in English or in the court language of the district; and

(2) the price-list will be shown to any purchaser who makes enquiry about the correct selling prices.

C. C. DESAI

Controller-General of Civil Supplies

The 23rd August 1944

No. 14743-S.T.—The following notification, issued by the Government of India, Department of Industries and Civil Supplies is hereby republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

NEWSPRINT CONTROL

New Delhi, 6th November 1943

No. N-113/43.—In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that no person shall sell newsprint—

(a) if in reels, at a price higher than 6 annas per lb. at any customs port or 6½ annas per lb. at any other place;

(b) if in sheets, at a price higher than 7½ annas per lb. at any customs port or 8 annas per lb. at any other place.

H. M. PATEL,

Dy. Secy. to the Govt. of India

The 23rd August 1944

No. 14745-S.T.—The following notifications issued by the Government of India, Department of Industries and Civil Supplies are hereby republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 12th August 1944

No. 1/2(S1)/44-CG(CS).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the maximum retail and wholesale prices which may be charged by a dealer or producer in respect of the battery cells specified in the Schedule below:—

SCHEDULE

Description of the products	Maximum price that manufacturer is permitted to charge to wholesaler	Maximum price which wholesaler is permitted to charge to retailer	Maximum retail price
Ever ready (manufactured by National Carbon Co. of India Ltd.) 950 and 935 Unit Cells.	Rs. 27-8-0 per gross F. O. R. Calcutta, Bombay, Delhi, Karachi, Madras and Cochin.	Rs. 31-8-0 per gross in cities other than Calcutta, Bombay, Delhi, Karachi, Madras and Cochin. Railway freight from the nearest of the cities detailed above and terminal taxes may be charged in addition.	4½ annas per cell in Calcutta, Bombay, Delhi, Karachi, Madras and Cochin. 5 annas per cell elsewhere.

New Delhi, 4th August 1944

No. F. 22(101)A.P./44.—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendments shall be made in the Department of Industries and Civil Supplies Notification No. F.22(101)-AP/44, dated the 10th June 1944:—

To Schedule I of the said notification the following entries shall be added in the respective columns:—

No. and date of Notification	Description of articles	Percentage
1	2	3
No. 1/2(43) 44-CG (CS) Dated the 17th June 44	Tinned provisions	3 per cent

Bombay, 4th August 1944

No. 1/2(79)/44 CG.(CS).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the Department of Industries and Civil Supplies Notification No. F. 22(61)-CS(C)/44, dated the 19th February 1944, fixing prices of fountain pen known as Waterman 32-B, shall be treated as cancelled.

Bombay, 12th August 1944.

No. 1/2 (81)/44-C.G.(C.S.).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance 1943, (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the maximum retail and wholesale prices which may be charged by a dealer or producer in respect of the battery cells specified in the Schedule below :—

SCHEDULE

Description of the products	Maximum price that manufacturer is permitted to charge to wholesaler	Maximum price which wholesaler is permitted to charge to retailer	Maximum retail price
Ever ready (manufactured by National Carbon Co., of India, Ltd.) 950 and 935 Unit Cells.	Rs. 27-8-0 per gross F. O. R. Calcutta, Bombay, Delhi, Karachi, Madras and Cochin.	Rs. 31-8-0 per gross in cities other than Calcutta, Bombay, Delhi, Karachi, Madras and Cochin. Railway freight from the nearest of the cities detailed above and terminal taxes may be charge in addition.	4½ annas per cell in Calcutta, Bombay, Delhi, Karachi, Madras and Cochin. 5 annas per cell elsewhere.

C. C. DESAI

Joint Secy. to the Govt. of India

Bombay, 4th August 1944

No. 1/2 (80)/44-CG.(CS).—In exercise of the powers conferred upon me by section 12 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I hereby direct that the following amendments shall be made in the Department of Industries and Civil Supplies Notification No. 1/2/43-CG. (C.S.), dated the 22nd November 1943, namely :—

“ From the Schedule annexed to the said Notification item Nos. 1 to 7, 9, 15, 16 and 18 shall be deleted. ”

Bombay, 12th August 1944

No. 1/2(82)/44-C.G./C.S.—In exercise of the powers conferred upon me by Section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), I call upon all dealers in Everready Battery Cells, wholesalers and retailers, to exhibit a price-list at a prominent place in the shop showing clearly the retail selling prices as fixed by the Central Government under Notification

No. 1/2 (81)/44-C.G.(C.S.), dated 12th August 1944, subject to the following conditions :—

1. Prices shall be written legibly in English or the local language of the district ; and
2. the price-list will be shown to any purchaser who makes enquiry about the correct selling prices.

C. C. DESAI

Controller-General of Civil Supplies

PRESS NOTE  
PAPER CONTROL ORDER

CONCESSIONS TO MANUFACTURERS OF DRUGS AND MEDICINES

New Delhi, 29th July 1944

The Government of India have decided to allow the following relaxations of the provisions of the Paper Control (Economy) Order, 1944, in so far as they are applicable to manufacturers of drugs and medicines :—

(1) Manufacturers of drugs and medicines may gratuitously distribute advertising pamphlets, circulars, etc., printed before the 12th June 1944, provided not more than 50 lbs. by weight of such circulars are distributed in any month and provided further that the total stock of such circulars, etc., is declared to the Paper Controller, India, 7, Royal Exchange Place, Calcutta and it is stated by which date the stock is expected to be exhausted.

(2) Manufacturers of drugs and medicines may print and distribute leaflets giving information relating to composition, dosage, etc., of medicines, provided the leaflet consists of a single sheet not exceeding 7½"×5" and provided the leaflets are distributed only to doctors on their request.

(3) For any leaflet exceeding the size specified above, special permission should be secured after satisfying the Government of India that its distribution is essential and after furnishing particulars relating to their number of pages, number of copies to be distributed and the quantity of paper to be consumed.

(4) Enclosures giving information relating to dosage, etc., should be packed with medicines only where necessary and should not exceed a single sheet of 3½"×5".

(5) Cartons for glass containers may be used. Imported medicines may be sold in the packing in which they are imported.

(6) Packing of parcels of medicines and drugs in paper and board is permitted, provided the minimum amount of paper and board is used and provided the parcels are to be sent by post or rail. For delivery within the same town packing of parcels of medicines and drugs in paper and board is not permitted.

(7) Labels exceeding 16 square inches in area printed before the 12th June 1944 may be used, provided the stock is declared to the Paper Controller, India, 7 Royal Exchange Place, Calcutta and the date by which labels of such sizes are expected to be exhausted, is communicated to him.

**PRESS NOTE**  
**PAPER CONTROL (ECONOMY) ORDER, 1944**  
**RELAXATIONS APPLICABLE TO MANUFACTURERS OF BIDIS**  
*New Delhi, 4th August 1944*

The Government of India have decided to permit under the provisions of the Paper Control (Economy) Order, 1944, the use of labels on packets of bidis and the packing and wrapping of bidis in paper subject to the following conditions:—

(1) Packets of 25 bidis may be wrapped in a single sheet of tissue paper provided the size of the sheet does not exceed 20 square inches.

(2) 20 packets of 25 bidis each may be packed in a single sheet of kraft paper or other packing paper not exceeding 216 square inches in area subject to the condition that each manufacturer makes it a condition of supply of bidis to his distributors that at least 50 per cent of these sheets are returned before fresh supplies are made. The returned sheets, shall be re-used by the bidi manufacturers for packing fresh supplies of bidis if they are not so damaged as to be unsuitable for this purpose.

(3) That on a packet of 25 bidis, if wrapped in tissue paper a label not exceeding the size  $1\frac{1}{2}'' \times 1\frac{1}{4}''$  shall be used.

(4) That on packets of 25 bidis not wrapped in tissue paper bandroll labels not exceeding 16 square inches shall be used.

(5) Each manufacturer of bidis can use paper for the printing of labels or bandrolls up to 50 per cent by weight of the weight of paper consumed by him in 1943.

**HOME DEPARTMENT**  
**NOTIFICATIONS**

*The 17th August 1944*

No. 2609-C.—The following notification by the Government of Central Provinces and Berar, is republished for general information.

By order of the Governor  
**J. E. MAHER**

*Chief Secretary to Government*

POLITICAL AND MILITARY DEPARTMENT  
*Nagpur, 4th August 1944*

No. 700-675-Con.—Whereas in the opinion of the Provincial Government the book described below contains a

prejudicial report; now, therefore, in exercise of the powers conferred by clause (c) of sub-rule (1) of rule 40 of the Defence of India Rules, the Provincial Government is pleased to declare the said book and every copy and translation thereof or extract therefrom to be forfeited to His Majesty:—

*Description of the book*

Title—Pramadwara

Author—G. T. Madkholkar

Press where printed—Rameshwar Printing Press, Sitabuldi, Nagpur.

Name of Publisher—Nagpur Prakashan, Sitabuldi, Nagpur.

By order of the Governor, Central Provinces and Berar

**A. H. LAYARD**

*Secretary to Government*

*The 21st August 1944*

No. 2672-C.—The following notification by the Government of India is republished for general information.

By order of the Governor

**J. E. MAHER**

*Chief Secretary to Government*

HOME DEPARTMENT

*New Delhi, 10th August 1944*

No. 1/18/44-Poll.(E).—In exercise of the powers conferred by section 6 of the Registration of Foreigners Act, 1939 (XVI of 1939), the Central Government is pleased to direct that the following further amendment shall be made in the Registration of Foreigners (Exemption) Order, 1939 published with the notification of the Government of India in the Home Department No. 21/32/39-Political, dated the 21st June 1939, namely:—

After paragraph (b) of Declaration 3 of the Declarations, set out in the said Order the following paragraph shall be inserted, namely:—

“(bb) any foreigner who is a diplomatic courier holding a diplomatic passport;”

**E. CONRAN-SMITH**

*Secretary to the Government of India*